## GOVERNMENT OF INDIA WATER RESOURCES, RIVER DEVELOPMENT AND GANAGA REJUVENATION LOK SABHA

UNSTARRED QUESTION NO:1143
ANSWERED ON:17.07.2014
NATIONAL PROJECTS
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## Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANAGA REJUVENATION be pleased to state:

- (a) whether the Government has formulated any scheme such as fast track scheme/National Project to complete the big irrigation projects;
- (b) if so, the details thereof along with the funds spent on each scheme in the States including the criteria adopted to include these schemes under the fast track scheme/National Project;
- (c) whether the Government proposes to include any canal in Madhya Pradesh under the scheme; and
- (d) if so, the details thereof and the time by which the decision is likely to be taken?

## **Answer**

THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION; PARLIAMENTARY AFFAIRS AND TEXTILES (INDEPENDENT CHARGE). (SHRI SANTOSH KUMAR GANGWAR)

(a) & (b) The fast track programme (FTP) under Accelerated Irrigation Benefit Programme (AIBP) was effective from February, 2002 to those priority projects, which could be completed within one year or two working seasons. The programme was modified to 3 working seasons with effect from 01.04.2004. The completion period of FTP projects was increased to 2 financial years on 01.04.2005. The FTP under AIBP was discontinued from December, 2006. State-wise and project-wise details of major and medium irrigation projects considered for FTP can be seen at Annexure-I.

The scheme for National Projects under AIBP was initiated in the year 2008. The qualifying criteria for the same is as under:

- (i) International projects where usage of water in India is required by a treaty or where planning and early completion of the project is necessary in the interest of the country.
- (ii) Inter-State projects, which are dragging on due to non-resolution of inter-State issues relating to sharing of costs, rehabilitation, aspects of power production etc. including river interlinking projects
- (iii) Intra-State projects with additional potential of more than 2,00,000 ha. with no dispute regarding sharing of water and where hydrology is established.
- (iv) Extension, renovation and modernization projects envisaging restoration of lost potential of 2 lakh or more hectares subject to certain conditions.

The project wise funds released for operational National Projects so far is as under:

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Sl. Name of the Estimated Cumulative Expenditure Central
No. Project Cost of the Expenditure incurred as Assistance
Project(Rs. on the Project National released
in Crores) 2014 (Rs. Project up during
in Crores) to March 2014 (Rs.Crores)
including
State Share
(Rs. Crores)
1. Gosikhurd 7215.25 7215.25 4308.34 2897.94
2. Teesta Barrage 2988.61 1459.18 242.98 178.20
3. Shahpur Kandi 2285.81 356.31 200.02 26.03
4. Saryu Nahar 7270.32 3432.44 498.58 448.73
Total 5249.92 3640.90
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(c) & (d) The projects included under AIBF have a canal component	P of Madhya Pradesh are at Annexure-II	. Most of the major and medium irrigation projects